

12. Ganga (Farakka) – Sunderbans link	—	S&I works completed
13. Ganga-Damodar-Subernarekha link	—	S&I works completed
14. Subernarekha-Mahanadi link	—	S&I works completed

*Priority links.

PFR — Pre-Feasibility Report; FR — Feasibility Report; DPR — Detailed Project Report S&I — Survey and Investigation in Indian portion.

Rehabilitation of persons displaced due to Pancheshwar Dam

†2629. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the survey of the villages likely to be affected by the construction of Pancheshwar Dam at Champawat in Uttarakhand and the assessment of the height thereof have been made;

(b) if so, the number of villages and households to be affected and the height of the Dam;

(c) whether any plan has been worked out to rehabilitate the households to be displaced; and

(d) if so, the places where the displaced are likely to be rehabilitated?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) and (b) Yes, Sir. As per the Environmental Impact Assessment Study carried out by M/s WAPCOS on the proposed Pancheswar Project, a total of 8 (Eight) Nos. villages in Champawat District are likely to be affected. The village-wise household details are as under:—

Sl. No.	Name of the village	No of households
1	2	3
1.	Pathalati	22
2.	Mirtoli	56
3.	Netra	29

†Original notice of the question was received in Hindi.

1	2	3
4.	Baram	21
5.	Birgola	27
6.	Bakoria	19
7.	Khai-Kot Tall	55
8.	Solar	32

While Preparing Detailed Project Report of the above Project, assessment for the height of the dam has been made by CWC and the height of Dam has been fixed as 315m.

(c) Since the Project has not yet been taken up for implementation, no plan has been worked out for resettlement.

(d) The places where the displaced are likely to be rehabilitated would be decided by State Authorities on Indian Side when the Project would be taken up for implementation after agreement with Nepal.

Loan for Rengali project

2630. SHRI RABINARAYAN MOHAPATRA:

SHRI RAMA CHANDRA KHUNTIA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Left Bank Canal Phase-II and Right Bank Canal Project of the Rengali Irrigation Project is delayed for the clearance by the Ministry of Environment and Forests;

(b) if so, the details of steps taken for clearing those projects; and

(c) whether there is any possibility of getting Japan International Cooperation Agency (JICA) loan for excavation for these projects in near future?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) to (c) "In principle" approval for the total forest area of 2107 ha. required for Rengali Irrigation Project (Both LBC & RBC) was accorded by the Ministry of Environment and Forests (MoEF) in the month of November, 1996. Stagell clearance for 812 ha. has been obtained by the Project Authority in the first phase. Approval for balance 1295 ha. of Forest Land is to be obtained by the State Government.

Rengali Irrigation Sub-Project, LBC-II — Phase-I from RD 30 km to 71.313 km.